

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 14737-14738/2015

VINOD RAJALIWALA

Appellant(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(with office report for direction)

Date : 13/05/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Gautam Awasthi, AOR

Mr. Ravindra Bana, AOR

Ms. Sushma Suri, AOR

Mr. K. V. Mohan, AOR

Mr. Chander Shekhar Ashri, AOR

Mr. Anupam Lal Das, AOR

Mr. anirudh Singh, Adv.

Mr. Sahil Monga, Adv.

Mr. Rishi Malhotra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As advised at present, no order need be passed as on today.

Let the matter be listed in the last week of August, 2016.

(Gulshan Kumar Arora)  
Court Master(H.S. Parasher)  
Court Master